

**IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH  
ON THE DAY OF Wednesday THE 26th Day Of March 2025  
COURT HALL NO. 16, SITTING AT PRINCIPAL BENCH, BENGALURU  
at 02:30PM  
BEFORE**

**THE HON'BLE JUSTICE SURAJ GOVINDARAJ**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

| Sl.No.                                      | Case No.  | Pet/App'l/Comp & Adv   | Resp & Adv   |
|---|---|--|--|
| <b>" MATTERS PERTAIN TO DHARWAD BENCH "</b> |   |  |  |
| <b><u>PRONOUNCEMENT OF ORDER</u></b>        |   |  |  |
| 1   | WP 100720/2025 (GM, CPC )   | <i>PET: THE PROJECT ENGINEER NIRMITI KENDRA</i><br><br>K L PATIL<br>ARAVIND D KULKARNI   | <i>RES: JAGADISHWARAYYA S/O ADAWAIYA HUBALIMATH</i><br><br>M M PATIL FOR C/R1 & R2 TO R8, R12 TO R42 (IN CP 24696/2024)<br>HARSH DESAI FOR R10<br>DAYANAND M BANDI FOR R11<br>AGA FOR R9<br>R43 TO R74 IS DEFERRED TILL THEN |
| <b><u>HEARING - INTERLOCUTORY APPLN</u></b> |   |  |  |
| 2   | WP 107140/2023 (LB, RES )<br>REG : IA-1/2025<br>FOR EXTENSION OF TIME FILED BY ADV FOR R1 & R2 (CH MOVED)                                     | <i>PET: SMT SUNANDA W/O ISHWAR KOTUR AND OTHERS</i><br><b>B V SOMAPUR</b><br>N B SOMAPUR | <i>RES: THE COMMISSIONER AND OTHERS</i><br><br>G I GACHCHINAMATH FOR R1 & R2   |
| <b><u>ORDERS</u></b>                        |   |  |  |
| 3   | WP 107953/2023 (GM, CPC )<br>REG : EXTENSION OF TIME TO COMPLY WITH THE ORDER DTD : 17/02/2025 AS REQUESTED BY THE DDLR VIJAYANAGARA DISTRICT | <i>PET: THE GENERAL MANAGER</i><br><b>VENKATESH M KHARVI</b>                             | <i>RES: SRI S IBRAHIM KHAN AND OTHERS</i><br><br>KRISHNA N MURNAL & R P HEMADRI FOR R1<br>CHETAN MUNNOLI & SURABHI KULKARNI FOR R2<br>RISHIKESH MADHAV & SOURABH MIRJE FOR R3  |

**COURT HALL NO :13**

4 WP 107338/2024 (LR, ) PET: SMT SONAVVA W/O RES: THE STATE OF  
(V/O DTD. GANAPATI NAYAK AND KARNATAKA AND OTHERS  
25/02/2025, OTHERS  
LEARNED AGA P N HOSAMANE AGA FOR R1 TO R4  
SEEKS FOR THREE VIJAYKUMAR  
WEEKS TIME TO BALAGERIMATH FOR R5  
REPORT R6-NOTICE DISPENSED  
COMPLIANCE) WITH  
(FC COPY OF  
ORDER DTD.  
23.01.2025 K/B)  
(DATE)

5 WP 100868/2025 (GM, CPC ) PET: ABDUL RAZAK RES: SMT.  
REG : REPORTING S/O. LADSAB AWATE HABIBABEGUM W/O.  
COMPLIANCE OF SHRIKANT T PATIL AZIZSAB MUDNAL,  
ORDER DTD : ROHIT S PATIL AND SINCE DECEASED BY  
7/2/2025 KANATKAR M S HER LRS AND OTHERS  
  
V/O DTD : 7/2/2025  
SERVICE OF  
NOTICE TO  
RESPONDENTS IS  
DISPENSED WITH  
V/O DTD : 7/2/2025  
LEARNED  
AGA FOR  
SUPERINTENDENT  
FINGER PRINT BUREAU,  
BENGALURU

**FURTHER HEARING**

6 WP 100376/2025 (LB, RES ) PET: SHRI KIRAN S/O RES: THE DEPUTY  
REG : 1) MEMO ISHWAR KOTUR AND COMMISSIONER AND  
FOR BEING SPOKEN OTHERS OTHERS  
TO FILED BY B V SOMAPUR  
COUNSEL FOR N B SOMAPUR  
PETITIONER  
2) IA 1/2025 FOR  
RECALLING THE  
ORDER  
DTD. 30.01.2025  
FILED BY ADV.  
FOR R4  
3) IA 2/2025 FOR  
STAY FILED BY  
ADV. FOR R4  
(THE ABOVE WRIT  
PETITION WAS  
ORDERED  
RE-LIST ON  
21.04.2025  
BEFORE HON'BLE  
SGRJ)  
AGA FOR R1 & R7  
G I GACHCHINAMATH  
FOR R2 & R3  
B S KAMATE FOR R5  
(VK NOT FILED)  
DAYANAND BANDI FOR  
R6  
(VK NOT FILED)  
RAMCHANDRA A MALI  
FOR R4

**COURT HALL NO :13**

---END---